

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NOS. 14033-14034/2015

M.E.S. DENTAL COLLEGE

APPELLANT(S)

VERSUS

ADMISSION SUPERVISORY COMMITTEE AND FEE
REGULATORY COMMITTEE FOR PROFESSIONAL
COLLEGES & ORS. ETC.

RESPONDENT(S)

WITH

CIVIL APPEAL NO.14036/2015

O R D E R

Learned counsel appearing for the appellant
seeks permission to withdraw these appeals.

Permission granted.

The appeals are, accordingly, dismissed as
withdrawn.

.....J
(L.NAGESWARA RAO)

.....J
(ABHAY S. OKA)

NEW DELHI;
08th NOVEMBER, 2021

Mr. V.Giri, Sr Adv
 Mr. Haris Beeran, Adv
 Mr. Mushtaq Salim, Adv
 Mr. Usman Ghani Khan, Adv
 Mr. Azhar Assees, Adv
 Mr. Anand B Menon, Adv,

Mr. Radha Shyam Jena, AOR

For Respondent(s) Mr. Jaideep Gupta Sr. Adv
 State of Kerala Mr. G. Prakash, AOR
 Ms. Priyanka Prakash, Adv.
 Ms. Beena Prakash, Adv.

Mr. C. K. Sasi, AOR

Kerala University Mr. Venkita Subramoniam T.R., AOR
 of Health Sciences Mr. P. Sreekumar, Adv.
 Mr.Sushmit Chauhan, Adv.
 Mr.Likhi Chand Bonsle, Adv.

IA 115963/2021 and 115969/2021 in CA No. 14025-26/2015 and
 IA No. 117216/2021 and 117225/2021 in CA No. 14039/2015

Mr. V. Giri, Sr. Adv.
 Mr. Siddhartha Dave, Sr. Adv.
 Mr. Anand B. Menon, Adv.
 Ms. Pallavi Pratap, AOR

UPON hearing the counsel the Court made the following
 O R D E R

CIVIL APPEAL NOS. 14033-14034/2015 AND 14036/2015

Learned counsel appearing for the appellant
 seeks permission to withdraw these appeals.

Permission granted.

The appeals are, accordingly, dismissed as
 withdrawn.

REST OF THE MATTERS :

List on 13.11.2021 through physical mode of
 hearing.

Short synopsis, if any, be filed in the
 meanwhile.

(Geeta Ahuja)
 Court Master

(Signed Order in C.A. Nos.14033-14034/2015 and 14036/2015
 is placed on the file)

(Anand Prakash)
 Court Master